

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-II

5. C.A.(CAA) 1219/MB/2019

CORAM : SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.09.2020**

NAME OF THE PARTIES:- Cherry Cosmetics Pvt Ltd

Section 230-232 of Companies Act, 2013

ORDER

None appears for the company applicant. A soft copy of the pleadings are not yet received. Hence the matter is **simply adjourned to 14th October, 2020.**

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Dated this 15th day of Sept, 2020

Ankit

Sd/-

H.P. CHATURVEDI
Member (Judicial)